

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3338

ANSWERED ON:15.04.2010

ARRANGEMENT TO HANDLE EMERGENCIES AT AIRPORTS

Pakkirappa Shri S.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of the existing arrangements at airports incase of emergency;
- (b) whether due to multiple-tier system, the authorities are encountered with various problems, particularly during emergencies at airports;
- (c) whether the Government is formulating new measures to deal with airports emergencies at all the international airports in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a) Commensurate with the requirements of aircraft being operated at airports, appropriate level of fire and safety services and security set up is maintained at all airports in accordance with International Civil Aviation Organisation (ICAO)/ Directorate General of Civil Aviation (DGCA)/ Bureau of Civil Aviation Security (BCAS) requirements to deal with various types of emergency like hijacking, bomb threat, crash accident, disabled aircraft removal, building fire and aircraft fire, non scheduled suspicious aircraft, etc.
- (b) No, Madam.
- (c) & (d) Aircraft emergencies are dealt as per the prevailing international norms stipulated by ICAO/DGCA/BCAS.